

आयकर अपीलीय अधिकरण
कोलकाता 'ए' पीठ, कोलकाता में
**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA**

श्री संजय गर्ग, न्यायिक सदस्य
एवं
श्री संजय अवस्थी, लेखा सदस्य
के समक्ष
Before

**SRI SANJAY GARG, JUDICIAL MEMBER
&
SRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

**I.T.A. No.: 423/KOL/2024
Assessment Year: N.A.**

***Ashoke Kumar Memorial Trust.....Appellant
[PAN: AAATA 4466 A]***

Vs.

CIT (Exemption), Kolkata.....Respondent

Appearances:

Assessee represented by: Puja Agarwal, AR.

Department represented by: Subhendu Datta, CIT-DR.

Date of concluding the hearing : May 16th, 2024

Date of pronouncing the order : May 30th, 2024

ORDER

Per Sanjay Awasthi, Accountant Member:

This is an appeal against the order of the Commissioner of Income Tax (Exemption), Kolkata [in short ld. 'CIT(E)'] dated 12.05.2023 through which the assessee's application for approval u/s 12A(1)(ac)(iii) of the Income Tax Act, 1961 (in short the 'Act') has been rejected.

2. Ld. A/R vide letter dated 15.05.2024 has stated that the appellant would like to withdraw his appeal as due dated for filing Form-10A/10AB under the Income Tax Act has been extended to 30.06.2024 by CBDT Circular no. 7/2024 dated 25.04.2024.

3. In light of the request, the assessee is allowed to withdraw the appeal. Accordingly, this appeal is dismissed as withdrawn.

Order pronounced in the open Court on 30th May, 2024.

Sd/-
[Sanjay Garg]
Judicial Member

Sd/-
[Sanjay Awasthi]
Accountant Member

Dated: 30.05.2024

Bidhan (P.S.)

Copy of the order forwarded to:

- 1. Ashoke Kumar Memorial Trust, 90/31, Diamond Harbour Road, Taratala, Kolkata, West Bengal, 700038.**
- 2. CIT (Exemption), Kolkata.**
3. CIT(A)-
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

//True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata